

Government of India
Ministry of Drinking Water and Sanitation
LOK SABHA
UNSTARRED QUESTION NO.1818
TO BE ANSWERED ON 20-12-2018

Allocations and Utilisations under SBM-G

1818. SHRI RAVINDRA KUMAR PANDEY:

SHRI NISHIKANT DUBEY:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the status of implementation of the Swachh Bharat Mission (SBM) - Grameen and utilisation of the funds allocated/ released, State/UT-wise;
- (b) whether the Government has urged the States to fully utilise the funds released and if so, the details thereof and response from State, especially Jharkhand; and
- (c) the steps taken by the Government to monitor the effective implementation of the scheme?

ANSWER

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched on 2nd October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. Sanitation coverage in the country as on 2.10.2014 was 38.7%. This has now increased to 97.11%. State/UT-wise sanitation coverage, the number of individual household latrines (IHHLs) constructed, and the number of ODF declared villages, as reported by the States/UTs on the Integrated Management Information System of SBM(G) as on 17.12.2018, are given at **Annexure-1**. SBM(G) is a demand driven scheme, hence fixed State-wise allocation of funds is not made. However, details of State/UT-wise Centre share released and utilized during the last 4 years and the current year are given at **Annexure-2**.
- (b) As per SBM (G) guidelines, the unspent balance available with the States are adjusted while considering subsequent releases. The utilization of funds under the programme is also monitored through Integrated Management Information System. Regular review meetings/video conferences are also held with the States to review the effective utilization of funds. In case of Jharkhand, during 2018-19, an amount of Rs.376.48 crore has so far been released and the State has reported expenditure of Rs.421.89 crore.
- (c) Ministry of Drinking Water and Sanitation has developed a comprehensive system of monitoring of implementation of the programme through field visits by the Ministry's officials, National Level Monitors, various reports available on online Integrated Management Information System (IMIS), review meetings and Video conferencing with the States/UTs, multi-level decentralized verification process by the districts and States, and third party surveys. On-line monitoring has been strengthened and transparency increased in the implementation of the programme by making all the data including the names and addresses of the beneficiaries of Individual Household Latrines (IHHLs) available in the public domain. A Mobile application has also been developed for uploading photographs of toilets. A mobile application called Swachh app also allows any citizen to view the progress made under SBM(G).

Annexure-1

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1818
due for reply on 20-12-2018**

**State/UT-wise Sanitation Coverage, no. of IHHLs constructed and no. of ODF declared
villages as on 17.12.2018**

S.N.	State/UT	Sanitation Coverage as on 17.12.2018	IHHLs constructed from 2.10.2014 to 17.12.2018	ODF declared villages as on 17.12.2018
1	A & N ISLANDS	100.00	18535	192
2	ANDHRA PRADESH	100.00	3807367	18841
3	ARUNACHAL PRADESH	100.00	114808	5389
4	ASSAM	99.09	3171106	22127
5	BIHAR	90.75	9572210	16695
6	CHANDIGARH	100.00	0	13
7	CHHATTISGARH	100.00	3307460	18769
8	D & N HAVELI	100.00	18758	69
9	DAMAN & DIU	100.00	1600	26
10	GOA	76.22	28637	22
11	GUJARAT	100.00	3175863	18261
12	HARYANA	100.00	633610	6908
13	HIMACHAL PRADESH	100.00	172734	15921
14	JAMMU & KASHMIR	100.00	1077044	7565
15	JHARKHAND	100.00	3344371	29564
16	KARNATAKA	100.00	4191232	26931
17	KERALA	100.00	226602	2027
18	LAKSHADWEEP	100.00	0	9
19	MADHYA PRADESH	100.00	6288078	50228
20	MAHARASHTRA	100.00	5535021	40500
21	MANIPUR	100.00	243133	2556
22	MEGHALAYA	100.00	209357	6028
23	MIZORAM	100.00	33988	695
24	NAGALAND	100.00	130781	1451
25	ODISHA	75.33	5071913	17793
26	PUDUCHERRY	100.00	28002	265
27	PUNJAB	100.00	299645	13726
28	RAJASTHAN	100.00	7642968	42869
29	SIKKIM	100.00	4514	441
30	TAMIL NADU	100.00	4717339	12524
31	TELANGANA	94.47	2800890	6885
32	TRIPURA	96.22	279882	693
33	UTTAR PRADESH	100.00	17075393	97468
34	UTTARAKHAND	100.00	478484	15473
35	WEST BENGAL	98.52	6008720	37594
	Total	97.47	8,97,10,045	5,36,518

Annexure-2

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1818
due for reply on 20-12-2018**

State/UT-wise Centre share released and utilized under SBM(G) during the last 4 years and the current year (Rs. in Crore)										
State/UT	2014-15		2015-16		2016-17		2017-18		2018-19 (till 17.12.2018)	
	Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized	Release	Utilized
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	30.72	5.92	0.00	11.85
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	1219.88	1255.91	562.99	450.74
ARUNACHAL PRADESH	14.61	14.26	38.71	29.40	65.09	65.05	137.30	57.09	25.66	27.40
ASSAM	185.78	120.44	474.27	484.35	747.58	568.23	1171.95	721.63	280.60	729.66
BIHAR	0.00	104.59	221.55	326.40	131.86	148.69	875.92	153.80	2088.18	1594.89
CHHATTISGARH	28.12	17.72	144.72	263.24	584.46	408.88	677.83	570.47	224.25	234.61
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	17.68	0.00	0.00	16.59
DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00	2.00	0.00	0.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.52	5.77	0.00	15.15
GUJARAT	156.07	154.17	478.22	575.90	751.23	626.48	466.04	395.60	0.00	73.45
HARYANA	5.93	61.52	32.76	73.80	68.79	34.20	39.66	34.43	70.24	4.62
HIMACHAL PRADESH	130.17	30.12	4.37	71.42	117.30	81.37	20.68	24.44	0.00	15.76
JAMMU & KASHMIR	103.08	4.66	4.05	67.45	59.51	53.19	202.38	164.53	278.37	115.47
JHARKHAND	23.05	75.48	97.32	266.99	455.46	423.44	698.66	560.57	376.48	421.89
KARNATAKA	312.57	440.87	450.77	444.21	419.56	399.53	983.39	773.39	369.86	457.10
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	59.36	17.92	12.47	11.96
MADHYA PRADESH	0.00	222.87	374.33	819.89	1210.77	1121.10	1380.61	757.38	590.94	780.18
MAHARASHTRA	236.11	257.08	567.45	644.50	528.94	616.11	1235.34	839.04	1352.92	289.17
MANIPUR	9.18	19.93	44.19	53.60	27.28	4.54	77.02	6.10	37.53	30.91
MEGHALAYA	0.00	36.67	35.65	56.13	75.70	41.13	153.89	77.06	0.00	45.35
MIZORAM	0.00	2.57	3.32	7.27	10.98	4.31	46.24	31.73	4.98	5.43
NAGALAND	20.87	0.76	10.83	28.10	64.12	44.12	71.41	8.28	0.00	60.31
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	457.02	463.61	1052.27	609.57
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	50.25	9.37	0.00	20.24
PUNJAB	0.00	7.66	38.70	59.55	197.02	73.26	283.48	42.99	0.00	23.71
RAJASTHAN	271.57	311.30	938.73	1307.23	777.30	1065.63	981.51	848.21	373.50	283.58
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	12.98	1.01	1.96	2.25
TAMIL NADU	205.12	138.09	78.94	560.54	537.02	506.17	865.94	784.86	225.65	216.24
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	481.94	305.68	515.05	362.50
TRIPURA	50.65	16.81	38.89	52.90	24.98	20.03	24.00	16.32	58.47	79.04
UTTAR PRADESH	237.99	256.83	565.39	571.91	1153.33	1131.74	3155.37	2688.06	6592.64	5335.40
UTTARAKHAND	40.52	43.70	49.37	71.72	348.05	149.55	146.69	175.05	0.00	71.12
WEST BENGAL	371.52	469.16	712.92	911.02	655.50	838.58	583.23	431.46	127.06	143.34
Total	2730.33	3082.32	6362.96	9421.95	10559.58	10025.49	16610.88	12227.70	15222.07	12540.46